

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 101

IA-2080/2024

IN

IB-606(ND)/2021

IN THE MATTER OF:

M/s. Bansal Trading Company

.... Petitioner/Applicant

Vs.

M/s Periwinkle Herbal Pvt. Ltd.

.... Respondent

Order u/S. 9 of Insolvency & Bankruptcy Code (IBC), 2016.

Order delivered on 02.05.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant

:

For the Liquidator

:

Ms. Shivani Chandra, Mr. Atul Bhatia, Advs.

ORDER

IA-2080/2024

The 2th Progress Report filed by the Liquidator is taken on record, subject to all just exceptions.

IA disposed of.

-Sd-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

-Sd-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)

Ajay